

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/828/IB/2018
NAME OF THE PETITIONER : BHARTI AIRTEL LTD
NAME OF THE RESPONDENT : RAAJ INTERNET (I) PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Monica Chopda For HSB partners	Counsel for Respondent	
2)	AKSHITA	Counsel for Respondent	Akshita

ORDER

Counsel for the both the parties present. Counsel for the Respondent is directed to file the reply by circulating copy of the same to the other side before the next date of hearing. Matter is posted for arguments. Put up on **17.08.2018 at 10.30 A.M.**


(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)